

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – BASIC TRAINING PROGRAMMES – Junior Civil Judges – II Basic Course (2<sup>nd</sup> Spell) for newly appointed 65 Junior Civil Judges to undergo 2<sup>nd</sup> Spell of Basic Training for four months at Judicial Academy from 01.06.2022 (Wednesday) to 30.09.2022 (Friday) – INCHARGE ARRANGEMENTS - ORDERS - ISSUED.**

**READ:** 1. High Court's Proceedings Order Roc.No.3573/2021-B.Spl, dated 15.11.2021.  
2. Letter Roc.No.952/2021-22/TSJA-Sec'bad, dated 19.04.2022 from the Director, Telangana State Judicial Academy, Secunderabad.  
3. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.

**ORDER ROC.NO.3573/2021-B.SPL., DATED:23.05.2022**

**The High Court is pleased to pass the following order:**

The following 65 newly appointed Junior Civil Judges are hereby nominated to undergo 2<sup>nd</sup> Spell of Basic Training at Telangana State Judicial Academy, Secunderabad from 01.06.2022 (Wednesday) to 30.09.2022 (Friday) and are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to report at Judicial Academy, Secunderabad at 8.00 a.m., on 01.06.2022 (Wednesday) to attend the said Basic training.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	<b>MS. RALLABANDI SANTHILATHA,</b> Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act -cum- V Addl. Junior Civil Judge, Khammam.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act - cum-IV Additional Junior Civil Judge, Khammam.
2.	<b>MS. HEMALATHA .M,</b> II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Karimnagar.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar.
3.	<b>SRI MOHAMMAD ASADULLA SHAREEF,</b> II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Mancherial, Adilabad District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Mancherial, Adilabad District.
4.	<b>SRI ARAVAPALLI KRISHNA THEJ,</b> I Additional Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Husnabad, Karimnagar District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Husnabad, Karimnagar District.
5.	<b>SMT. POTEDAR SARALA REKHA,</b> Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act - cum-III Addl. Junior Civil Judge, Karimnagar.	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-IV Additional Junior Civil Judge, Karimnagar.

6.	<b>MS. YEGI JANAKI,</b> II Additional Junior Civil Judge-Cum-II Addl. Judicial Magistrate of First Class, Wanaparthy, Mahabubnagar District.	Prl Junior Civil Judge-cum-Judicial Magistrate of First Class, Wanaparthy, Mahabubnagar District.
7.	<b>SRI ARUN KUMAR NARAM,</b> IV Assistant Judge, City Civil Court, Hyderabad.	V Assitant Judge, City Civil Court, Hyderabad.
8.	<b>SRI KARTHIK REDDY .T,</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Madhira, Khammam District.	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Madhira, Khammam District.
9.	<b>SMT. CH. NARMADA,</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Jangaon, Warangal District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Jangaon, Warangal District.
10.	<b>MS. B. SAI NAGA SUMA BALA,</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District.
11.	<b>MS. PALADUGULA ALEKHYA,</b> I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Husnabad, Karimnagar District.
12.	<b>SMT. ARRAMRAJU SUCHARITHA,</b> VI Assistant Judge, City Civil Court, Hyderabad.	VII Assitant Judge, City Civil Court, Hyderabad.
13.	<b>MS. PATLOLLA TEJASRI,</b> I Additional Junior Civil Judge (Juvenile Court)-cum-I Additional Judicial Magistrate of First Class, Sangareddy, Medak District.	II Addl. Junior Civil Judge,-cum-Judicial Magistrate of First Class, Special Mobile Court, Sangareddy, Medak District.
14.	<b>SRI JITHENDAR THOUTAM,</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Jagtial, Karimnagar District.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Jagtial, Karimnagar District.
15.	<b>MS. AMISHI JAJIYAN,</b> XIX Assistant Judge, City Civil Court, Hyderabad.	XX Assistant Judge, City Civil Court, Hyderabad.
16.	<b>SRI VIYYAPU ARUN TEJ,</b> I Additional Junior Civil Judge-cum-XVIII Addl. Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.	Prl. Junior Civil Judge-cum-XXVII Additional Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.
17.	<b>MS. NARREGUDEM SASWATHA,</b> Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Sircilla, Karimnagar District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sircilla, Karimnagar District.
18.	<b>SRI UPPADHYAY VIJAY KUMAR,</b> Junior Civil Judge-cum-Judicial Magistrate of First Class, Achampet, Mahabubnagar District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Kalwakurthy, Mahabubnagar District.
19.	<b>SMT. S.SHIRISHA,</b> Junior Civil Judge-cum-Judicial Magistrate of First Class, Atmakur, Mahabubnagar District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Gadwal, Mahabubnagar District.

20.	<b>SRI DARAVATH UDAY NAIK,</b> I Additional Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.	II Additional Metropolitan Magistrate (Juvenile Court)-cum-II Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.
21.	<b>SRI R.K. VENKATA RAMANA SUHAS,</b> Prl. Junior Civil Judge, Kollapur, Mahabubnagar District.	Prl Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool, Mahabubnagar District.
22.	<b>MS. FARHEEN BEGUM,</b> I Additional Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Kodangal, Mahabubnagar District.	Prl Junior Civil Judge-cum-Judicial Magistrate of First Class, Kodangal, Mahabubnagar District.
23.	<b>SRI CHIRAG MEHTA,</b> Prl. Rent Controller, City Small Causes Court, Secunderabad-cum-XVII Assistant Judge, City Civil Court, Secunderabad.	Prl. Rent Controller, City Small Causes Court, Hyderabad-cum-XII Assistant Judge, City Civil Court, Hyderabad.
24.	<b>MS. SHRADDHA SEHGAL,</b> VIII Additional Junior Civil Judge-cum-XXVIII Addl. Metropolitan Magistrate, (for NI ACT Cases) L.B.Nagar, Rangareddy District.	Judicial Magistrate of First Class (Excise) Rangareddy-cum-VII Additional Junior Civil Judge-cum-VII Additional Metropolitan Magistrate, Cyberabad at L.B.Nagar.
25.	<b>SMT. SUSHMA MADAMANCHI,</b> V Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.	IV Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad.
26.	<b>SRI VADDI HARI KUMAR,</b> Junior Civil Judge-cum-Judicial Magistrate of First Class, Parigi, Rangareddy District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Chevella, Ranga Reddy District.
27.	<b>SRI ANKIT SARWA,</b> XII Metropolitan Magistrate-cum- Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.	Judicial Magistrate of First Class, for cases under prohibition Act (Excise Court), Hyderabad.
28.	<b>MS. SYED ZAKIYYAH SULTHANA,</b> III Addl. Junior Civil Judge-cum-III Addl. Judicial Magistrate of First Class, Kothagudem, Khammam District.	II Additional Judicial Magistrate of First Class, Kothagudem, Khammam District.
29.	<b>SRI JITIN KUMAR,</b> Junior Civil Judge-cum-Judicial Magistrate of First Class, Khanapur, Adilabad District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal, Adilabad District .
30.	<b>SRI R.V.S.S. MIDHUN TEJA,</b> II Additional Junior Civil Judge, Kollapur, Mahabubnagar District.	Prl Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool, Mahabubnagar District.
31.	<b>SRI MOHAMMAD UMAR,</b> Junior Civil Judge-cum-Judicial Magistrate of First Class, Dubbaka, Medak District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Siddipet, Medak District .
32.	<b>SMT. SHREEWANI KASULLAH,</b> Spl. Judicial Magistrate of First Class (Excise)-cum-II Addl. Junior Civil Judge, Nalgonda.	Judicial Magistrate of First Class, Special Mobile Court (PCR)-cum-I Additional Junior Civil Judge, Nalgonda.
33.	<b>SRI NAGULARAPU KEERTHI SIMHA,</b> I Addl. Junior Civil Judge-cum-Special Judicial Magistrate of First Class, (Mobile), Nagarkurnool, Mahabubnagar District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Kalwakurthy, Mahabubnagar District.

34.	<b>MS. JYOTHSNA GUNTI,</b> I Addl. Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Court, Kollapur, Mahabubnagar District.	Prl Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool, Mahabubnagar District.
35.	<b>SRI D.GANESH,</b> I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Godavarkhani, Karimnagar District.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Godavarkhani, Karimnagar District.
36.	<b>MS. SHRUTI DOOTA,</b> I Additional Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Vikarabad, Rangareddy District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad, Rangareddy District.
37.	<b>MS. JYOTHIRMAI KAKUMANI,</b> III Metropolitan Magistrate (Mobile Court and M.V. Act), Hyderabad.	II Metropolitan Magistrate-cum-Special Judicial Magistrate of First Class (Railways), Secunderabad.
38.	<b>SMT. BOLLEPALLY SADHANA,</b> XXII Assistant Judge, City Civil Court, Hyderabad.	XX Assistant Judge, City Civil Court, Hyderabad.
39.	<b>MS. SIREESHA JADDIDI,</b> IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.	II Additional Metropolitan Magistrate (Juvenile Court)-cum-II Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.
40.	<b>SMT. DEEPTI VEMULA,</b> I Additional Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Armoor, Nizamabad District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Armoor, Nizamabad District.
41.	<b>SMT. HIMABINDU, MUDAVATH,</b> III Addl. Metropolitan Magistrate-cum-III Addl. Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.	Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy -cum- VI Additional Junior Civil Judge -cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy District.
42.	<b>SRI BATHALA RAVIKUMAR,</b> I Additional Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Wanaparthy, Mahabubnagar District.	Prl Junior Civil Judge-cum-Judicial Magistrate of First Class, Wanaparthy, Mahabubnagar District.
43.	<b>MS. G.SASHEE,</b> Special Judicial Magistrate of First Class for Excise-cum-IX Additional Junior Civil Judge, Warangal.	VI Addl. Junior Civil Judge-cum-VI Addl. Judicial Magistrate of First Class, Warangal.
44.	<b>MS. JABISSETTI SOWKHYA,</b> Special Judicial Magistrate of First Class, Mobile Court-cum-I Addl. Junior Civil Judge, Mulug, Warangal District.	Prl Junior Civil Judge-cum-Judicial Magistrate of First Class, Mulugu, Warangal District.
45.	<b>MS. VADLURI SUSMITHA,</b> I Metropolitan Magistrate (Municipal Court), Hyderabad.	Judicial Magistrate of First Class, for cases under prohibition Act (Excise Court), Hyderabad.
46.	<b>MS. GOOLLA SPANDANA,</b> VII Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.	IV Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad.

47.	<b>MS. GOUNDLA HARIKA,</b> Junior Civil Judge-cum-Judicial Magistrate of First Class, Yellareddy, Nizamabad District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Banswada, Nizamabad District.
48.	<b>MS.GEDAM SWATHI,</b> II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Husnabad, Karimnagar District.
49.	<b>SRI BUDDARAPU SAI MANOJ,</b> VIII Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.	Judicial Magistrate of First Class, for cases under prohibition Act (Excise Court), Hyderabad.
50.	<b>SRI ARAVA PRAVEEN,</b> V Additional Junior Civil Judge-cum-XIII Addl. Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District.	III Additional Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District.
51.	<b>SRI G.SAI SHARATH,</b> IX Additional Junior Civil Judge-cum-XXIX Additional Metropolitan Magistrate (for NI ACT Cases) L.B.Nagar, Rangareddy District.	Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy-cum-VI Additional Junior Civil Judge-cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy District.
52.	<b>SRI MARUTHI PRASAD .P,</b> X Additional Junior Civil Judge-cum-XXX Additional Metropolitan Magistrate (for NI ACT Cases) L.B.Nagar, Rangareddy District.	Judicial Magistrate of First Class (Excise) Rangareddy-cum-VII Additional Junior Civil Judge-cum-VII Addl. Metropolitan Magistrate, Cyberabad at L.B.Nagar.
53.	<b>SRI BANOTHU SRIRAM,</b> I Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District.	IV Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur Rangareddy District.
54.	<b>MS. PUTTA MOUNIKA,</b> II Additional Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Nagarkurnool, Mahabubnagar District.	Prl Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool, Mahabubnagar District.
55.	<b>SMT. SHIVALEELA .S,</b> II Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District.	III Additional Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District.
56.	<b>SMT. B.KALPANA,</b> I Additional Junior Civil Judge-cum-I Additional Special Judicial Magistrate of First Class (Mobile), Medak.	Junior Civil Judge, Narsapur, Medak District.
57.	<b>SRI JAMANA VENKATA SATYA RAJ KIRAN,</b> I Additional Junior Civil Judge-cum-XV Addl. Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.	II Additional Junior Civil Judge-cum-XVI Additional Metropolitan Magistrate Cyberabad at Rajendranagar, Rangareddy District.
58.	<b>SMT. SHAIK AYESHA SAREEN,</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Sathupalli, Khammam District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Sathupalli, Khammam District.

59.	<b>MS. VALLALA SRAVANI YADAV,</b> Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Siddipet, Medak District.	Prl. Junior Civil Judge, Siddipet, Medak District.
60.	<b>SMT. REVATHI .B,</b> XXI Assistant Judge, City Civil Court, Hyderabad.	IX Assistant Judge, City Civil Court, Hyderabad.
61.	<b>SMT. RAJITHA GOPU,</b> X Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.	IV Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad.
62.	<b>SMT. MOOLA SWATHI GOUD,</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Manthani, Karimnagar District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani, Karimnagar District .
63.	<b>SRI KOTHA RAVI,</b> V Addl. Metropolitan Magistrate-cum-V Addl. Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.	Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy-cum-VI Addl. Junior Civil Judge -cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy District.
64.	<b>SMT. D.UPANISHADWANI,</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Mancherial, Adilabad District.	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Cases-cum-III Additional Junior Civil Judge, Mancherial, Adilabad District.
65.	<b>SMT. K.DHANA LAKSHMI,</b> Junior Civil Judge-cum-Judicial Magistrate of First Class, Andole at Jogipet, Medak District.	Prl. Junior Civil Judge, Sangareddy, Medak District.

The officers mentioned in Column No.3, will be in full additional charge of the post(s) and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing basic training.

**In case the officer(s) mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.**

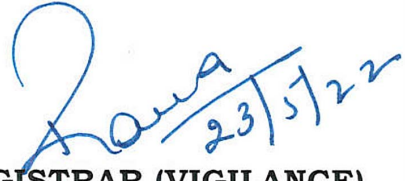
**\*\* Further, the incharge officer(s) mentioned in column number 3, are availing Summer Vacation permission upto 03.06.2022, the concerned Prl. District and Sessions Judge/Unit Heads, shall make incharge arrangements from 01.06.2022 to 03.06.2022 to the training officers who are nominated to undergo 2<sup>nd</sup> spell of Basic Training at Telangana State Judicial Academy and intimate the same to the High Court.**

On return from the said Basic Training Programme, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

Further, the officer(s) mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC Court(s) atleast once in a week vide High Court's Circular 2<sup>nd</sup> read above.

The above 65 Junior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing training at Academy.

- NOTE:**
1. **The nominated officers are entitled only for actual journey time.**
  2. The Training Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>  
The downloaded copy from the web site is valid for relieving duty and reporting to training at Telangana State Judicial Academy, Secunderabad.

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Officers concerned.
  2. The In-charge Officers.
  3. The Director, Telangana State Judicial Academy, Secunderabad.
  4. The Chief Judge, City Civil Court, Hyderabad.
  5. The Metropolitan Sessions Judge, Hyderabad
  6. The Chief Judge, City Small Causes Court, Hyderabad.
  7. The Prl. Special Judge for C.B.I. Cases Cases, Hyderabad.
  8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
  9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
    - a) Adilabad
    - b) Karimnagar
    - c) Khammam
    - d) Mahabubnagar
    - e) Medak
    - f) Nalgonda
    - g) Nizamabad
    - h) Ranga Reddy
    - i) Warangal
  10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES :**
    - a) I Addl. Metropolitan Sessions Judge, Hyderabad.
    - b) Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
    - c) Adilabad
    - d) Karimnagar
    - e) Khammam
    - f) Mahabubnagar
    - g) Medak
    - h) Nalgonda
    - i) Nizamabad
    - j) Warangal
  11. The Pay and Accounts Officer, Hyderabad.
  12. **THE DISTRICT TREASURY OFFICERS :**
    - a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
    - b) Adilabad
    - c) Karimnagar
    - d) Khammam
    - e) Mahabubnagar
    - f) Medak
    - g) Nalgonda
    - h) Nizamabad
    - i) Warangal
  13. **THE SECTION OFFICERS :**
    - a) Special Officer Section
    - b) Vigilance Cell
    - c) E-Section
    - d) Work Review Cell
    - e) O.P.Cell
    - f) B-Section
    - g) Accounts Section
    - h) Computer Section
    - i) D-Budget Section
- High Court for the state of Telangana at Hyderabad.
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